

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF THE OOTY MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
<b>1.</b>	Name of corporate debtor	The Ooty Mills Private Limited
<b>2.</b>	Date of incorporation of corporate debtor	27.10.1989
<b>3.</b>	Authority under which corporate debtor is incorporated / registered	ROC Coimbatore
<b>4.</b>	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17115TZ1989PTC002509
<b>5.</b>	Address of the registered office and principal office (if any) of corporate debtor	Mill Premises, No 500, Chinnamathamapalyam, Bilichi Post, Coimbatore, Tamil Nadu, India-641019
<b>6.</b>	Insolvency commencement date in respect of corporate debtor	30.04.2026 (Copy of Order uploaded on NCLT Portal on 07.05.2026)
<b>7.</b>	Estimated date of closure of insolvency resolution process	03.11.2026
<b>8.</b>	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Dipti Narayan Mundra, IP Registration No - IBBI/IPA-001/IP-P-02845/2023-2024/14366
<b>9.</b>	Address and e-mail of the interim resolution professional, as registered with the Board	DBS House, 31, Floor-G-2, Plot-31Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: <a href="mailto:ip.dipti@gmail.com">ip.dipti@gmail.com</a>
<b>10.</b>	Address and e-mail to be used for correspondence with the interim resolution professional	DBS House, 31, Floor-G-2, Plot-31Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: <a href="mailto:ip.dipti@gmail.com">ip.dipti@gmail.com</a>
<b>11.</b>	Last date for submission of claims	21-05-2026
<b>12.</b>	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
<b>13.</b>	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
<b>14.</b>	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of The Ooty Mills Private Limited on 30.04.2026 (*Copy of Order uploaded on NCLT Portal on 07.05.2026*).

The creditors of the Ooty Mills Private Limited, are hereby called upon to submit their claims with proof on or before May 21, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Dipti Narayan Mundra  
Interim Resolution Professional of  
The Ooty Mills Private Limited  
IP Reg. No: IBBI/IPA-001/IP-P-02845/2023-2024/14366  
AFA validity up to: 31-12-2026

Date: 09-05-2026

Place: Mumbai, Maharashtra

:



# Stray dog menace continues in Tirupur; 14 goats mauled to death

Tirupur, May 9: At least 14 goats were killed in separate stray dog attacks in Kangayam taluk of Tirupur district, causing panic among livestock farmers and residents.

According to reports, the attacks took place during the night in villages near Kangayam and Moolanur.

Farmers said packs of stray dogs entered agricultural fields and livestock sheds, attacking several goats.

In one incident, stray dogs reportedly entered the farmland of a livestock farmer in Moolanur and attacked around 20 goats, of which eight died due to severe injuries. In another incident near Kangayam, goats belonging to a local farmer were also killed in a similar attack.

The incidents triggered anger among farmers, who alleged that repeated stray dog attacks were causing heavy financial losses to livestock owners dependent on goat rearing and dairy farming for their livelihood.

Revenue department officials and police personnel later held talks with the affected farmers after protests were planned in the villages demanding compensation and preventive measures.

Officials from the Animal Husbandry Department said the state government had recently allocated compensation funds for livestock killed in stray dog attacks across Tirupur district. Farmers, however, demanded compensation based on market value and urged authorities to take immediate steps to control the growing stray dog menace in rural areas.

# Coimbatore to get Tirumala Tirupati Devasthanams temple

Coimbatore, May 9: The Tirumala Tirupati Devasthanams (TTD) Trust Board has approved the establishment of a new temple in Coimbatore, marking a major expansion of the temple body's spiritual and cultural presence in Tamil Nadu.

According to reports, the proposed temple will be constructed on land donated by a leading real estate developer from Tamil Nadu. The initiative is aimed at providing devotees in and around Coimbatore easier access to TTD's religious and spiritual services.

The new temple is expected to follow the architectural and ritual traditions associated with the famous Tirumala Venkateswara Temple administered by Tirumala Tirupati Devasthanams. TTD currently manages several temples and religious institutions across India and has been expanding its activities beyond Andhra Pradesh in recent years.

The project is expected to benefit thousands of devotees from the western districts of Tamil Nadu who regularly travel to Tirupati for darshan and religious activities.

Further details regarding the location, design, project timeline and construction schedule are expected to be announced by TTD officials in the coming months.

## DISTRICT TOWN AND COUNTRY PLANNING OFFICE COIMBATORE LOCAL PLANNING AUTHORITY PUBLIC NOTICE

ONLINE APPLICATION No. - OB2PUGFO

The Government has approved the Coimbatore Master Plan 2041 vide G.O.Ms.No.103 Housing and Urban Development Department dated 04.07.2025. The Coimbatore Master Plan 2041 has come into operation as per the said Government Order.

The applicant, MR R ARUDHARA, has represented for a change of land use from Agriculture Land use into Residential Land use in the Coimbatore Master Plan 2041 of Coimbatore LPA, in S.F.No. 475/3B, Veerakeralam Village, Perur Taluk, Coimbatore Corporation/ District to an extent of 0.81 1/4 Acre or 3289.00 Sq.m.

Any objection and suggestion to the change of land use proposal may be informed to the Coimbatore District Town and Country Planning Office within 30 days.

Member secretary /Joint Director (FAC),  
Coimbatore Local Planning Authority,  
District Town and Country Planning,  
Coimbatore District.

## PUBLIC NOTICE

DISTRICT TOWN AND COUNTRY PLANNING OFFICE-COIMBATORE COIMBATORE LOCAL PLANNING AUTHORITY ONLINE APPLICATION No. - IL88YT3M

The Government has approved the Coimbatore Master Plan 2041 vide G.O.Ms.No.103 Housing and Urban Development Department dated 04.07.2025. The Coimbatore Master Plan 2041 has come into operation as per the said Government Order.

The applicant, Mr SHANMUGHA SUNDRAM K G and Mr SURESHKUMAR K, have represented for a change of land use from Agriculture use into Residential Land use in the Coimbatore Master Plan 2041 of Coimbatore LPA, in S.F.No.779/1A, Nanjundapuram Village, Coimbatore North Taluk, Coimbatore District to an extent of 0.3830 Acre or 1550.00 Sq.m.

Any objection and suggestion to the change of land use proposal may be informed to the Coimbatore District Town and Country Planning Office within 30 days.

Member secretary /Joint Director (FAC),  
Coimbatore Local Planning Authority, District Town and Country Planning,  
Coimbatore District.

**Nangavalli Town Panchayat**  
Salem District

**Swachh Bharat Mission 2.0 – Announcement**  
Penalties For Open defecation Urination Notice

Fine for using open areas as toilets Awareness is being created across the 15 wards under the Nangavalli Panchayat of Salem District, stating that open areas should not be used as toilets. Using open spaces for defecation leads to health hazards and the potential spread of various infectious diseases. Therefore, the public must use only community toilets, public toilets, and individual household toilets. If anyone is found using open areas:

\* Fine for Urinating: Rs.100/-  
\* Fine for Defecating: Rs.500/-

Appropriate legal action will be taken against violators. Every ward is currently under surveillance. Members of the public are requested to extend their full cooperation to the Town Panchayat administration.

Telephone Number: 04298-266405, Mobile No:8925809361.

Executive Officer  
Nangavalli Town Panchayat,  
Salem District.

வெ.ஆ.எண்: 129/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**JEGATHALA SELECTION GRADE TOWN PANCHAYAT**  
NILGIRIS DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Jegathala Town Panchayat

We are pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Jegathala Selection Grade Town Panchayat is preparing to apply for the **Open Defecation Free Plus (ODF+) Certification**.

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the continued commitment to maintaining sanitation standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process. **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Jegathala Town Panchayat, Aruvankadu Post, The Nilgiris - 643202.**  
By Email: [nlgtpjgg@gmail.com](mailto:nlgtpjgg@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 20.05.2026, 6:00 PM.

Sd/-xxx  
Executive Officer,  
Jegathala Selection Grade Town Panchayat

வெ.ஆ.எண்:44/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**PULIYUR SELECTION GRADE TOWN PANCHAYAT**  
KARUR DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Puliyur Town Panchayat

We are pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Puliyur Selection Grade Town Panchayat is preparing to apply for the **Open Defecation Free Plus (ODF+) Certification**.

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the continued commitment to maintaining sanitation standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process. **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Puliyur Town Panchayat, 99, Ganeshapuram, Karur Trichi Main Road, Karur-639 114.**  
By Email: [puliyurtp@gmail.com](mailto:puliyurtp@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM.

Sd/-xxx  
Executive Officer,  
PULIYUR SELECTION GRADE TOWN PANCHAYAT

வெ.ஆ.எண்:28/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**KELAMANGLAM SELECTION GRADE TOWN PANCHAYAT**  
KRISHNAGIRI DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Kelamanglam Town Panchayat.

We are pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Kelamanglam Selection Grade Town Panchayat is preparing to apply for the **Open Defecation Free Plus (ODF+) Certification**.

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the continued commitment to maintaining sanitation Standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process. **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Kelamanglam Town Panchayat, Denkanikottai Taluk & Kelamanglam Post, Krishnagiri District-635113**  
By Email: [Kelamanglamtpkgi@gmail.com](mailto:Kelamanglamtpkgi@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM.

Executive Officer,  
Kelamanglam Town Panchayat  
Krishnagiri Dt

வெ.ஆ.எண்:47/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**PALAYAJAYAGONDA CHOALAPURAM SECOND GRADE TOWN PANCHAYAT**  
KARUR DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Palayajayagonda Cholapuram Town Panchayat

We are pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Palayajayagonda Cholapuram Second Grade Town Panchayat is preparing to apply for the **Open Defecation Free Plus (ODF+) Certification**.

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the continued commitment to maintaining sanitation standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process. **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Palayajayagonda Cholapuram Town Panchayat, 1, Alamaru Street, Palayajayagondam Post, Krishnarayapuram (TK) Karur (DT) - 639102.**  
By Email: [pjjuramtng@gmail.com](mailto:pjjuramtng@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM.

Sd/-xxx  
Executive Officer,  
PALAYAJAYAGONDA CHOALAPURAM SECOND GRADE TOWN PANCHAYAT

வெ.ஆ.எண்:47/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**PUNJAI THOTTAKURICHI FIRST GRADE TOWN PANCHAYAT**  
KARUR DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Punjai Thottakurichi Town Panchayat

We are pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Punjai Thottakurichi First Grade Town Panchayat is preparing to apply for the **Open Defecation Free Plus (ODF+) Certification**.

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the continued commitment to maintaining sanitation standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process. **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Punjai Thottakurichi Town Panchayat, 6, Main road, Ayyampalayam, Punjai Thottakurichi Post, Karur - 639113.**  
By Email: [eoopttp@gmail.com](mailto:eoopttp@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 20.05.2026, 6:00 PM.

Sd/-xxx  
Executive Officer,  
PUNJAI THOTTAKURICHI FIRST GRADE TOWN PANCHAYAT

வெ.ஆ.எண்:36/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**Karuppur Town Panchayat**  
Salem District

**Swachh Bharat Mission 2.0 – Announcement**  
Declaration of Garbage Free City (3 Star Rating)

Action is being taken with the Approval of the Karuppur Town Panchayat Council to declare Karuppur Town Panchayat as a Garbage free City (3 Star Rating) Town. The Public is hereby informed that if there are any Valuable Suggestions, advice, or Objections regarding declaration of Karuppur Town Panchayat as an Garbage Free City (3 Star Rating) they may be Submitted by May 22,2026 before 6:00 Pm .Submissions can be Sent via Post to the following Address : Executive Officer, Karuppur Town Panchayat, Venkateswara Nagar, 9th ward, Karuppur Post, OmalurTk, Salem District-636012. Email: [eoipkaruppur21@gmail.com](mailto:eoipkaruppur21@gmail.com), Telephone Number: 0427-2346270 , Mobile No:8925809351

S/d.P.Prakash  
Executive Officer,  
Karuppur Town Panchayat,  
Salem District.

வெ.ஆ.எண்: 152/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**ADIGARATY SELECTION GRADE TOWN PANCHAYAT**  
NILGIRIS DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Adigaratty Town Panchayat,

We are Pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Adigaratty Selection Grade Town Panchayat is preparing to apply for the **Open defecation Free Plus (ODF+) Certification**

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the Continued commitment to maintaining sanitation Standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process, **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Adigaratty Town Panchayat, Adigaratty Post, The Nilgiris-643003**  
By Email: [nlgtpadi@gmail.com](mailto:nlgtpadi@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 20.05.2026, 6:00 PM

Executive Officer,  
Adigaratty Town Panchayat

வெ.ஆ.எண்:34/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**BARGUR SELECTION GRADE TOWN PANCHAYAT**  
KRISHNAGIRI DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Bargur Town Panchayat,

We are Pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Bargur Selection Grade Town Panchayat is preparing to apply for the **Open defecation Free Plus (ODF+) Certification**

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the Continued commitment to maintaining sanitation Standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process, **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Bargur Town Panchayat, Bargur Taluk & Post, Krishnagiri District-635104**  
By Email: [bargurtpkgi@gmail.com](mailto:bargurtpkgi@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM

Executive Officer,  
Bargur Town Panchayat  
Krishnagiri Dt

வெ.ஆ.எண்:38/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**NANGAVARAM FIRST GRADE TOWN PANCHAYAT**  
KARUR DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Nangavaram Town Panchayat

We are pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, NANGAVARAM FIRST GRADE Town Panchayat is preparing to apply for the **Open Defecation Free Plus (ODF+) Certification**.

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the continued commitment to maintaining sanitation standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process. **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Nangavaram Town Panchayat, Napalayam, Nangavaram Main Road, Nangavaram, Karur - 639110.**  
By Email: [nangavaramtpa@gmail.com](mailto:nangavaramtpa@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM.

Sd/-D.Gandha Ruban  
Executive Officer,  
NANGAVARAM TOWN PANCHAYAT,  
-KARUR DISTRICT

வெ.ஆ.எண்:34/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**Karuppur Town Panchayat**  
Salem District

**Swachh Bharat Mission 2.0 – Announcement**  
Penalties For Open defecation Urination Notice

Fine for using open areas as toilets Awareness is being created across the 15 wards under the Karuppur Town Panchayat of Salem District, stating that open areas should not be used as toilets. Using open spaces for defecation leads to health hazards and the potential spread of various infectious diseases. Therefore, the public must use only community toilets, public toilets, and individual household toilets. If anyone is found using open areas:

\* Fine for Urinating: Rs.100/-  
\* Fine for Defecating: Rs.500/-

Appropriate legal action will be taken against violators. Every ward is currently under surveillance. Members of the public are requested to extend their full cooperation to the Town Panchayat administration.

Telephone Number: 0427-2346270 , Mobile No:8925809351

Executive Officer,  
Karuppur Town Panchayat,  
Salem District.

வெ.ஆ.எண்: 153/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**DEVARSHOLA SELECTION GRADE TOWN PANCHAYAT**  
NILGIRIS DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Devarshola Selection Grade Town Panchayat

We are Pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Devarshola Selection Grade Town Panchayat is preparing to apply for the **Open defecation Free Plus (ODF+) Certification**

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the Continued commitment to maintaining sanitation Standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process, **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Devarshola Town Panchayat, Devarshola Devarshola Post, The Nilgiris-643207**  
By Email: [nlgtpdev@gmail.com](mailto:nlgtpdev@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM

Executive Officer,  
Devarshola Town Panchayat  
Devarshola, The Nilgiris

வெ.ஆ.எண்:34/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**HULICAL SELECTION GRADE TOWN PANCHAYAT**  
NILGIRIS DISTRICT

**SWACHH BHARAT MISSION 2.0 ANNOUNCEMENT**  
Attention Residents of Hulical Town Panchayat,

We are Pleased to inform you that, in line with the guidelines of the Union Ministry of Housing and Urban Affairs, Hulical Selection Grade Town Panchayat is preparing to apply for the **Open defecation Free Plus (ODF+) Certification**

The ODF+ certification represents not only the achievement of an Open Defecation Free status but also the Continued commitment to maintaining sanitation Standards, ensuring proper waste management, and promoting a cleaner, healthier environment for all residents.

Your participation is vital in this process, **Feedback and suggestions** from the people will play an important role in strengthening our application and improving our sanitation initiatives.

You may share your inputs through the following channels:  
By Post:  
**Executive Officer, Hulical Town Panchayat, Hulical Post, The Nilgiris-643213**  
By Email: [nlgtpdul@gmail.com](mailto:nlgtpdul@gmail.com)  
Kindly ensure that your submissions reach the designated postal address or email inbox on or before 18.05.2026, 6:00 PM

Executive Officer,  
Hulical (Sel.Gr) Town Panchayat  
Hulical, The Nilgiris

வெ.ஆ.எண்:38/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**FORM A Public Announcement**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF THE OOTY MILLS PRIVATE LIMITED**

Sr.NO.	RELEVANT PARTICULARS
1.	Name of corporate debtor <b>The Ooty Mills Private Limited</b>
2.	Date of incorporation of corporate debtor 27.10.1989
3.	Authority under which corporate debtor is incorporated / registered ROC Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U171157Z1989PT002509
5.	Address of the registered office and principal office (if any) of corporate debtor Mill Premises, No 500, Chinnathamapalayam, Bilichi Post, Coimbatore, Tamil Nadu, India-641019
6.	Insolvency commencement date in respect of corporate debtor 30.04.2026 (Copy of Order uploaded on NCLT Portal on 07.05.2026)
7.	Estimated date of closure of insolvency resolution process 03.11.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional Ms. Dipti Narayan Mundra, IP Registration No - IBI/IPA-001/IP-P-02845/2023-2024/14366
9.	Address and e-mail of the interim resolution professional, as registered with the Board DBS House, 31, Floor-G-2, Plot-31 Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: <a href="mailto:ip.dipti@gmail.com">ip.dipti@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional DBS House, 31, Floor-G-2, Plot-31 Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: <a href="mailto:ip.dipti@gmail.com">ip.dipti@gmail.com</a>
11.	Last date for submission of claims 21.05.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: (a) Web link: <a href="https://ibi.gov.in/en/home/downloads">https://ibi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **The Ooty Mills Private Limited** on **30.04.2026** (Copy of Order uploaded on NCLT Portal on **07.05.2026**). The creditors of **The Ooty Mills Private Limited**, are hereby called upon to submit their claims with proof on or before **May 21, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in form, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Dipti Narayan Mundra  
Interim Resolution Professional of  
The Ooty Mills Private Limited

Date: 09-05-2026  
Place: Mumbai, Maharashtra  
IP Reg. No: IBI/IPA-001/IP-P-02845/2023-2024/14366  
AFA validity up to: 31-12-2026

**Karuppur Town Panchayat**  
Salem District

**Swachh Bharat Mission 2.0 – Announcement**  
Declaration of Open Defecation Free Plus (ODF+) Status

As per the guidelines formulated by the Ministry of Housing and Urban Affairs, action is being taken with the approval of the Karuppur Town Panchayat Council to declare Karuppur Town Panchayat as an Open Defecation Free Plus (ODF+) Town. The public is hereby informed that if there are any valuable suggestions, advice, or objections regarding declaring Karuppur Town Panchayat as an Open Defecation Free Plus (ODF+) Town, they may be submitted by May 22, 2026, before 6:00 PM. Submissions can be sent via post to the following address or via email: Address: Executive Officer, Karuppur Town Panchayat, Venkateswara Nagar, 9th ward, Karuppur Post, OmalurTk, Salem District-636012. Email: [eoipkaruppur21@gmail.com](mailto:eoipkaruppur21@gmail.com), Telephone Number: 0427-2346270, Mobile No:8925809351

Executive Officer,  
Karuppur Town Panchayat,  
Salem District.

வெ.ஆ.எண்: 154/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**Gangavalli Town Panchayat**  
Salem District

**Swachh Bharat Mission 2.0 – Announcement**  
Declaration of Open Defecation Free Plus (ODF+) Status

As per the guidelines formulated by the Ministry of Housing and Urban Affairs, action is being taken with the approval of the Gangavalli Town Panchayat Council to declare Gangavalli Town Panchayat as an Open Defecation Free Plus (ODF+) Town. The public is hereby informed that if there are any valuable suggestions, advice, or objections regarding declaring Gangavalli Town Panchayat as an Open Defecation Free Plus (ODF+) Town, they may be submitted by May 22, 2026, before 6:00 PM. Submissions can be sent via post to the following address or via email: Address: Executive Officer(I/C), Gangavalli Town Panchayat, Attur Main Road, Gangavalli Po, Gangavalli Tk, Salem District - 636105. Email: [gangavallieo@gmail.com](mailto:gangavallieo@gmail.com), Telephone Number: 04282-232022, Mobile No:8925809349.

Executive Officer (I/C),  
Gangavalli Town Panchayat,  
Salem District.

வெ.ஆ.எண்: 157/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026

**BIKKATTY (SEL.GR) TOWN PANCHAYAT**  
DEPARTMENT OF TOWN PANCHAYAT,  
NILGIRIS DISTRICT

**SWACHHBHARAT MISSION NOTICE**

Under the Swachh Bharat Mission the Bikkatty Town Panchayat has been declared as a Town Panchayat in the Open Defecation Free City. There is no consistent found in any part of the city. Also, All Community / Public toilets in the city are being kept clean. Therefore, Bikkatty is scheduled to declare the Town Panchayat as a ODF+ City. If there are any public objections and comments on this substance within 15 days of the announcement, The Executive Officer is asked to report to the Bikkatty Town Panchayat in writing.

"we gained freedom by crossing the test,  
Let us Understand the record and make history"

Sd/-xxx  
Executive Officer,  
Bikkatty Town Panchayat

வெ.ஆ.எண்:28/செ.ம.தொ.அ/சேலம்/நாள்: 8.5.2026